

No. 41

TUESDAY, 18TH JULY, 2017

DEMANDS FOR GRANTS FOR THE YEAR 2017-2018

The Discussion and Voting on the following Demands for Grants for the year 2017-2018 of the Government of Goa will be held as per the following programme:

Monday, 24 July, 2017

- **Discussion & Voting on Demands**

(Day -1)

Chief Minister

- Demand No. 2 - General Administration & Coordination
- Demand No. 14 - Goa Sadan
- Demand No. 17 - Police
- Demand No. 18 - Jails
- Demand No. 22 - Vigilance
- Demand No. 23 - Home
- Demand No. 25 - Home Guards & Civil Defence
- Demand No. 26 - Fire & Emergency Services
- Demand No. 29 - Public Grievances
- Demand No. 75 - Planning, Statistics & Evaluation
- Demand No. 79 - Goa Gazetteer
- Demand No. 84 - Airport

Tuesday, 25 July, 2017

- **Discussion & Voting on Demands**

(Day -2)

Chief Minister

- Demand No. 20 - Printing and Stationery
- Demand No. 59 - Factories and Boilers
- Demand No. 61 - Craftsmen Training

Minister for Sports and Youth Affairs

- Demand No. 42 - Sports & Youth Affairs
- Demand No. 78 - Tourism

Wednesday, 26 July, 2017

- **Discussion & Voting on Demands**

(Day -3)

Minister for Public Works

- Demand No.13 - Transport

Demand No.21 - Public Works

Minister for Art and Culture

Demand No. 43 - Art & Culture

Demand No. 81 - Tribal Welfare

Thursday, 27 July, 2017

- **Discussion & Voting on Demands
(Day -4)**

Chief Minister

Demand No. 45 - Archives and Archaeology

Demand No. 46 - Museum

Demand No. 52 - Labour

Demand No. 60 - Employment

Demand No. 65 - Animal Husbandry and Veterinary Services

Demand No. 70 - Civil Supplies

Demand No. 77 - River Navigation

Minister for Power

Demand No. 57 - Social Welfare

Demand No. 76 - Electricity

Friday, 28 July, 2017

- **Discussion & Voting on Demands
(Day -5)**

Minister for Panchayats

Demand No. 31 - Panchayats

Monday, 31 July, 2017

- **Discussion & Voting on Demands
(Day 6)**

Chief Minister

Demand No. 19 - Industries, Trade & Commerce

Demand No. 27 - Official Language

Demand No. 58 - Women and Child Development

Demand No. 67 - Ports Administration

Demand No. 68 - Forests

Demand No. 69 - Handicraft, Textile and Coir

Demand No. 71 - Co-operation

Demand No. 72 - Science, Technology and Environment

Demand No. 80 - Legal Metrology

Minister for Water Resources

Demand No. 66 - Fisheries

Demand No. 74 - Water Resources

Tuesday, 01 August, 2017

- **Discussion & Voting on Demands
(Day -7)**

- **Chief Minister**

- Demand No. 8 Treasury & Accounts Administration, North Goa
- Demand No. 9 Treasury & Accounts Administration, South Goa
- Demand No. 11 Excise
- Demand No. 12 Commercial Taxes
- Demand No. 30 Small Savings & Lotteries
- Demand No. 32 Finance
- Demand No. 56 Information and Publicity
- Demand No. 83 Mines

- **Minister for Agriculture**

- Demand No. 54 Town & Country Planning
- Demand No. 64 Agriculture

Wednesday, 02 August, 2017

- **Discussion & Voting on Demands
(Day 8)**

- **Minister for Health**

- Demand No. 47 Goa Medical College
- Demand No. 48 Health Services
- Demand No. 49 Institute of Psychiatry & Human Behaviour
- Demand No. 51 Goa Dental College
- Demand No. 53 Food & Drugs Administration

- **Minister for Law and Judiciary**

- Demand No. 55 Municipal Administration
- Demand No. 62 Law

Thursday, 03 August, 2017

- **Discussion & Voting on Demands
(Day -9)**

- **Chief Minister**

- Demand No. 34 School Education
- Demand No. 35 Higher Education
- Demand No. 36 Technical Education
- Demand No. 37 Government Polytechnic, Panaji
- Demand No. 38 Government Polytechnic, Bicholim
- Demand No. 39 Government Polytechnic, Curchorem
- Demand No. 40 Goa College of Engineering

Demand No. 41	-	Goa Architecture College
Demand No. 44	-	Goa College of Art
Demand No. 50	-	Goa College of Pharmacy

Friday, 04 August, 2017

	-	Discussion & Voting on Demands (Day -10)
		<u>Minister for Revenue</u>
Demand No. 7	-	Settlement & Land Records
Demand No. 15	-	Collectorate, North Goa
Demand No. 16	-	Collectorate, South Goa
Demand No. 33	-	Revenue
Demand No. 82	-	Information Technology

Monday, 07 August, 2017

	-	Discussion & Voting on Demands (Day -11)
		<u>Chief Minister</u>
Demand No. 1	-	Legislature Secretariat
Demand No. 3	-	District & Sessions Court, North Goa
Demand No. 4	-	District & Sessions Court, South Goa
Demand No. 5	-	Prosecution
Demand No. 6	-	Election Office
Demand No. 10	-	Notary Services
Demand No. 28	-	Administrative Tribunal
Demand No. 63	-	Rajya Sainik Board
Demand No. 73	-	State Election Commission
Charged Expenditure	-	Raj Bhavan (discussion only)
Charged Expenditure	-	Debt Services (discussion only)
Charged Expenditure	-	Goa Public Service Commission (discussion only)

(upto 4.00 p.m.)

No. 42

**CUT MOTIONS TO DEMANDS FOR GRANTS FOR THE
YEAR 2017-2018**

Members are requested to submit their notices of Cut Motions, if any, to the Demands two days before the day fixed for the discussion of the respective Demands i.e. by 3 00 p.m. as provided in the Rule 262 of the Rules of Procedure and Conduct of Business of the Goa Legislative Assembly.

Forms for tabling Cut Motions are available in the office of the Goa
Legislature Secretariat.

**Departments are requested to collect advance copies and list of the cut
motion pertaining to their demand by 10 00 a.m. and 3 00 p. m respectively on
the day preceding the discussion of the respective demands.**

**ASSEMBLY HALL,
PORVORIM, GOA.
18 JULY, 2017**

**N. B. SUBHEDAR
SECRETARY**